

(14)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON

11.9.2018

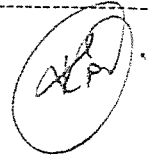
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/545/ (IB)/2018
NAME OF THE PETITIONER(S) : ALLCARGO LOGISTICS LTD
NAME OF THE RESPONDENT(S) : REGEN POWERTECH PVT LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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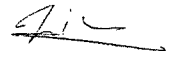
1) Kannan P.T.
Pr. M/s. Fox Mandal &
Associates

Advocate for Respondent



2) LILLY FRANK
for King & Partners

Advocate for Applicant
Creditors



ORDER

Counsels for both the parties present. A Joint Memo of Compromise signed by the Authorized Signatories of both the parties has been filed and the same is taken on record. In terms of Joint Memo of Compromise, the Petition stands **disposed of**. The Memo shall form part of this order.


(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)

SV